

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA No. 353 of 2004

Wednesday, this the 1st day of June, 2005

CORAM

HON'BLE MR. K.V. SACHIDANANDAN, JUDICIAL MEMBER
HON'BLE MR. N. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. V. Karthikeyan,
S/o Vava,
Gramin Dak Sevak Mail Deliverer,
Maruthorvattom PO
& Acting Postman,
Cherthala Head Post Office,
Residing at Chirayil House, CMC D/147,
Cherthala PO.

Applicant

[By Advocate Shri P.C. Sebastian]

Versus

1. The Superintendent of Post Offices,
Alappuzha Division,
Alappuzha.
2. The Postmaster General,
Central Region,
Kochi – 682 016
3. The Director General,
Department of Posts, Dak Bhavan,
New Delhi.
4. The Union of India, represented by
Secretary to Govt. of India,
Ministry of Communications,
Department of Posts,
New Delhi.

Respondents

[By Advocate Shri T.P.M. Ibrahim Khan, SCGSC]

The application having been heard on 1-6-2005, the
Tribunal on the same day delivered the following:

OA No. 353 of 2004

ORDER

HON'BLE MR. K.V. SACHIDANANDAN, JUDICIAL MEMBER

Consequent on the order passed in M.A.No. 467/2005, the Original Application is dismissed as withdrawn granting liberty to the applicant to file a fresh application. No costs.

Wednesday, this the 1st day of June, 2005



**N. RAMAKRISHNAN
ADMINISTRATIVE MEMBER**



**K.V. SACHIDANANDAN
JUDICIAL MEMBER**

Ak/NRP